

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/433

Dated Shillong, the 28th July, 2023

In partial modification of this Registry's NOTICE No. HCM.III/166/2019-Judl./Part-1/432 dated 27th July, 2023, it hereby notified to all concerned that the **SINGLE BENCH** of Hon'ble Mr. Justice H.S. Thangkhiew will sit at **3.00 P.M.** on 31st July, 2023.

By Order,

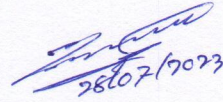
JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/433 -A

Dated Shillong, the 28th July, 2023

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
7. The President/ Secretary, High Court Bar Association, Shillong for kind information.
8. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
9. All Court Masters/Court Officers concerned for information and necessary action.
10. Notice Board.
11. Office File.


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28/7/23